

(३) आवेदन करने वाली उन फर्मों का व्यौरा जिन की योजनाओं की टेक्निकल

जांच-पड़ताल की जा रही है।

क्रम. सं.	मिल का नाम	स्थान	समता
			टन/वर्ष
१	गंगाधर बैजनाथ, कानपुर.	हलद्वानी	३,६००
२	सुरेंद्र श्रीवरसीप (पा०)लि०, नई दिल्ली	गोरखपुर	३०,०००
३	सेठ जगमन्दरदास शीतल प्रसाद जैन, मेरठ	मेरठ	७,२००

12.05 hrs.

PAPER LAID ON THE TABLE

AMENDMENT TO EMPLOYEES' PROVIDENT FUNDS SCHEME

Association (Status, Immunities and Privileges) Bill, 1960, which was passed by the Lok Sabha at its sitting held on the 16th August, 1960."

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table a copy of Notification No. G.S.R. 974 dated the 20th August, 1960 making certain further amendments to the Employees' Provident Funds Scheme, 1952, under sub-section (2) of Section 7 of the Employees' Provident Funds Act, 1952 [Placed in Library. See No. LT-2350/60].

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 31st August, 1960, agreed without any amendment to the International Development

ESTIMATES COMMITTEE

MINUTES

Shri Dasappa (Bangalore): Sir, I beg to lay on the Table a copy of the Minutes of Evidence given before the Sub-Committee of the Estimates Committee on Public Undertakings relating to 93rd, 94th and 95th Reports and Minutes of the Sittings of the Estimates Committee relating to 73rd, 80th, 87th, 93rd, 94th and 95th Reports (Second Lok Sabha) on the Ministries of Steel, Mines and Fuel, Commerce and Industry and Finance.

12.05 hrs.

STATEMENT RE. SCOOTERS

The Minister of Industry (Shri Manubhai Shah): Sir, at present two firms are manufacturing scooters and Government have licensed two more firms. The production at present is of

the order of 1,500 scooters per month and it is expected to go up to 2,500 scooters per month within six months time. The other two firms licensed for scooters will also commence production sometime in 1961. This is expected to increase the availability of scooters and scooterettes.

In order to ensure equitable distribution of scooters and scooterettes and to make them available to the consumers at fair prices, Government are issuing a Statutory Order today under Section 18(G) of the Industries (Development and Regulation) Act, 1951. This Control Order stipulates that every applicant for a scooter/scooterette, etc. should furnish a bank guarantee of Rs. 250 at the time of registration. The Order also stipulates that no person shall resell the scooter for a period of 12 months from the date of first purchase except with the written permission of the Controller of Scooters. The State Governments are being instructed to appoint State Controllers for this purpose.

I also lay on the Table a copy of the Scooters (Distribution and Sale) Control Order, 1960 issued under Section 18G of the Industries (Development and Regulation) Act, 1951. [Placed in Library. See No. LT-2351/60].

12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE
FAMINE CONDITIONS IN THE RAYALASEEMA AND OTHER DISTRICTS OF ANDHRA

Shri Viswanatha Reddy (Rajampet): Sir, under Rule 197, I beg to call the attention of the Minister of Food and Agriculture to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The famine conditions in the Rayalaseema and other districts of Andhra Pradesh and the relief measures contemplated."

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): Sir, Rayalaseema consists of the four districts of Anantapur, Chittoor, Cuddapah and Kurnool of Andhra Pradesh. During the period from 1st June to 24th August, 1960, the rainfall in these districts has been 139 mms., as against the normal rainfall of 247 mms., or a shortfall of nearly 44 per cent. This has affected the kharif crops in this area and it is apprehended that the production of kharif crops in these districts may be below normal.

Because of the apprehended shortfall in production the prices of foodgrains have started hardening in this area. In order to afford relief to the population of these districts, the Andhra Pradesh Government have started distribution of rice and wheat in these districts. 103 fair price shops have already been opened for the distribution of foodgrains and it is intended to increase the number according to the needs.

The Government of India have so far agreed to supply 50,000 tons of rice from Central stocks for distribution in the Andhra Pradesh and they have also advised the State Government that any quantity of wheat required for distribution will be made available from the Central reserve.

The Andhra Pradesh Government have sanctioned Rs. 17,75,000 for relief works, mostly earth work, to provide work for the population of these districts. They have also sanctioned Rs. 55,000 for deepening of wells. Rs. 16,10,000 have been allotted for grant of taccavi loans.

If even now there is rainfall in these districts the condition of crop may improve. The Andhra Pradesh Government are watching the position carefully and will take all necessary steps to afford relief to the population of these districts.

I would like to add, Sir, that just before coming here I had a talk over the 'phone with the Andhra Minister. He told me that rains have started in